

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO . 1292
TO BE ANSWERED ON 30/07/2021

COMPULSORY USE OF BIO -FERTILIZERS WITH UREA

1292. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government has any proposal to make use of bio-fertilizers compulsory along with urea for better soil health;
- (b) if so, the details thereof and by when this system is likely to be made compulsory;
- (c) whether Government has short-listed the bio-fertilizers and fixed the contents of nutrients therein to ensure that the production is not reduced; and
- (d) whether there is any proposal to transfer the subsidy on urea to the farmers and not the manufacturers contrary to existing system?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) & (b): There is no proposal under consider with Government for the compulsory use of bio-fertilizer along with urea.
- (c): In Schedule- III of the Fertilizer (Control) Order 1985 bio fertilizers namely; Rhizobium, Azotobactor, Azospirillum, Phosphate Solubilising Bacteria, Mycorrhizal Bio-fertilisers, Potassium Mobilizing Bio-fertilizrs (KMB) Zinc Solubilizing Bio-fertilizers (ZSB) Acetobactor, Carrier Based Consortia, Liquid Consortia, and Phosphate Solubiling Fungus has been notified with detailed specification.
- (d): No such proposal is under consideration of the Government as far now.
